CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL ALLAHABAD

REGIONAL BENCH - COURT No. I

Excise Appeal No.70162 of 2019

Shri Ram Niwas Gupta, Director,.....AppellantVERSUSCommissioner of Central Excise, Agra....Respondent

Present for the Appellant: Shri Tanmay Sadh, Advocate Present for the Respondent: Shri Rajeev Ranjan, Addition Commissioner Authorised Representative

DATE OF HEARING : 04 September, 2019

<u>ORDER</u>

Adjourned to 05 September, 2019, as the connected

appeal of Company is listed on the said date.

(Archana Wadhwa) Member (Judicial)

(Anil G. Shakkarwar) Member (Technical)

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